

- (c) the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (c) A draft Scheme has been formulated for creation of a Price Stabilization Fund of ₹500.00 crores for procurement and distribution of perishable agricultural and horticultural commodities.

Inclusion of more drugs in NLEM

3026.SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is considering a proposal to include 100 more essential drugs in the National List of Essential Medicines (NLEM) to regulate price of these medicines; and

- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) Government in the Ministry of Health and Family Welfare has set up a Core Committee for revision of National List of Essential Medicines (NLEM)- 2011 in which both the Department of Pharmaceuticals and the NPPA are represented. The Core Committee is yet to submit its final recommendations on the NLEM.

Broadening the ambit of NPPA

3027.SHRI PRAMOD TIWARI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government proposes to broaden the mandate of NPPA and include all essential medicines listed by the Department of Pharmaceuticals under its ambit;

- (b) if so, the details thereof and if not, the reasons therefor, along with the details of action being taken by Government thereon;

- (c) whether a number of life saving and other patent/branded drugs including those for treatment of cancer, AIDS, diabetes, etc. are outside the ambit of NPPA and if so, the details thereof and the reasons therefor; and

- (d) whether Government proposes to include such drugs under its fold and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) to (d) The NPPA, has been delegated the power to fix the ceiling price or retail price of drugs in accordance with the provision of the Drug Price Control Order 2013. NPPA has so far fixed the prices scheduled formulations besides 106 non-scheduled formulations related to treatment of diabetes and cardiovascular diseases.

All the medicines specified in the National List of Essential Medicines, 2011 (NLEM, 2011) have been included in Schedule 1 of the DPCO, 2013. These also include medicines for the treatment of Cancer, AIDS, Diabetes, etc.

Subsidy on fertilizers

3028.SHRIMATI SASIKALA PUSHPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there has been a steep increase in fertilizer subsidy during the last three years, if so, the details thereof, year-wise;

(b) whether farmers have not been benefitted even after increasing the subsidy, if so, the response of Government thereto: and

(c) the corrective measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) There has been increase in urea subsidy during the last two years. However, the fertilizer subsidy on P&K has decreased since inception of NBS scheme-2010. The details of subsidy during the last three years are as follows:

Year	(in crores)	
	Subsidy on fertilizers	
	Urea	P&K
2011-2012	20,285.42	36,107.94
2012-2013	20,000.00	30,576.12
2013-2014	26,500.00	29,426.86

(b) and (c) The MRP of urea is statutorily controlled by the Government and at present it is ₹5360 per tonne (exclusive of the central excise duty, central sales tax, countervailing duty, the sales tax and other local taxes wherever levied) *w.e.f.* 01st November, 2012. The